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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/ 16	TP 110/17	For compliance of balance objections in Form-5.	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MEGHA MOHAN 8884362315 MEGHA MOHAN Advocate	Petitioner Petitioner	Megha Mohan Megha Mohan
2.	R. GUNASEKARAN Advocate 8123987330	Respondent	R. Gunasekaran

Counsel
✓ ~~ESS~~ for petitioner is present. She reported that she has complied the objections raised by the Registry. Counsel for respondent is also present. Again, he requested time to file objections. Already sufficient time was given to the counsel for respondent to file objections. Again, he is asking time today for filing objections.

List it finally for filing objections on 25.10.2017.


MEMBER (J)


MEMBER (T)